NAME OF THE CORPORATE DEBTOR: J.R. FOODS LIMITED DATE OF COMMENCEMENT OF LIQUIDATION 11.04.2023 CLAIM DETAILS OF OTHER STAKEHOLDERS - SHAREHOLDER AS ON 14.05.2023

AMOUNT IN RS.

SL.NO	NAME OF CREDITOR	CATEGORY	ADDRESS	AMOUNT CLAIMED	TOTAL ADMITTED CLAIM	AMOUNT REJECTED
1	Pondicherry Extraction Industries Private Limited	Any other Stakeholders (Shareholder)	3/6, Venkateswara Colony, 10th Street, Madhavaram Milk Colony, Chennai 600051	3,96,17,920	3,90,17,920	6,00,000
			Total	3,96,17,920	3,90,17,920	6,00,000